(c) what are the major problems in regular export of cotton; and

(d) what measures are being taken to overcome these difficulties?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The quantity of cotton imported during the last three years is as follows:

(in lakh bales of 170 kgs. each)

Year	Quantity;
1990-91	NIL
1991-92	3.00
1992-93	1.15

(b) The government already has a long Term Export Policy of cotton under which five lakh bales of cotton are released for export at the beginning of every cotton season t_0 maintain India's presence in the International Market as a stable supplier of cotton,

(c) The major problems in the regular export of cotton have been the uncertainty about the availability of cotton as nearly 70 per cent of the area under cotton is rainfed and monsoon plays a vital role in cotton production. Besides, the domestic demand of cotton has been increasing thereby reducing the evailability of cotton for export.

(d) The government has been making efforts to increase the production and yield per hectare of cotton. In this direction the minimum support price for cotton is announced every year and a minimum of five lakh bales are released for export at the beginning of each cotton season.

The Government is also implementing centrally sponsored scheme of Intensive Cotton Development Programme in important cotton growing states to increase the production of all types of cotton to meet the domestic requirement and export of surplus produce. Under the scheme, financial assistance is provide to the states for supply of eritical inputs such as seeds, pesticides, equipments, irrigation, sprinklers as also for organising demonstration of improved technology and farmers training etc.

12.00 NOON

PAPERS LAID ON THE TABLE

- 1. Notifications of the Ministry of finance (Department of Revenue) ...
- II. Notifications of the Ministry of finance (Department of Economic Affairs)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASEKHAR MURTHY): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue, granting exemption under section 10(23C) of the Income-tax Act, 1961 to the following Institutions, under section 296 of the said Act:--
 - (1) S. O. No. 1464, dated the 2nd July, 1994, regarding the Bharat Bhavan Nyas, Bhopal.
- (2) S. O. No. 1465, dated the 2nd July, 1994, regarding the Bharat Bhavan Nyas Bhopal.
- (3) S. O. No. 1466, dated the 2nd July, 1994, regarding the National Centre for the performing Arts, Bombay.
- (4) S. O. No. 1467. dated the 2nd July, 1994, regarding the Action for Welfare and Awakening in Rural Environment (AWARE), Hyderabad.
 - (5) S. O. No. 1468, dated the 2nd July 1994, regarding the Society for Service to Voluntary Agency (SOSVA), Bombay.

- (6) S. O., No. 1469, dated the 2nd July, 1994, segarding the Ashwini Rural Cancer Research & Relief Society, Maharashtra.
- (7) S. O. No. 1470, dated the 2nd July, 1994, regarding the German Leprosy Relief Association Rehabilitation Fund, Madras.
- (8) S. O. No. 1471, dated the 2nd July, 1994, regarding, the Bhagini Samaj, Bombay.
- (9) S. O. No. 1472, dated the 2nd July, 1994, regarding the Bal Sahyog, New Delhi
- (10) S. O. No. 1473, dated the 2nd July, 1994, regarding the Shri Sadguru Seva Sangh Trust, Bombay.
- (11) S. O. No. 1474, dated the 2nd July, 1994, regarding the Kerala Coir Worke:s Welfare Fund Board, Alleppey, Kerala.
- (12) S. O. No. 1475, dated the 2nd July, 1994, regarding, the Amalgamated Tamil Nadu Shares of Post War Services Reconstruction Fund and Special Fund for Ex-Servicemen Fund, Madras.
- (13) S. O. No. 1476, dated the 2nd July, 1994, regarding the Amalgamated Tamil Nadu shares of Post War Services Reconstruction Fund and Special Fund for Ex-Servicemen Fund, Madras.
- (14) S. O. No. 1477, dated the 2nd July, 1994, regarding the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay.
- (15) S. O. No. 1478, dated the 2nd July, 1994, regarding the Aga Khan Foundation, New Delhi.
- (16) S. O. No. 1480, dated the 2nd July, 1994, regarding the Shri Anandpur Trust, New Delhi,

- (17) S. O. No. 1481, dated the 2nd July, 1994, regarding the Centre for Public Sector Studies, New Delhi.
- (18) S. O. No. 1482, dated the 2nd July, 1994, regarding the Centre for Public Sector Studies New Delhi.
- (19) S. O. No. 1483, dated the 2nd July, 1994, regarding the Lal Bahadur Shastri National Memorial Trust New Delhi.
- (20) S. O. No. 1484, dated the 2nd July, 1994, regarding the Bharat Sevashram Sangha, Calcutta.
- (21) S. O. No. 1485, dated the 2nd July, 1994 regarding the India Trade Promotion Organisation, New Delhi.
- (22) S. O. No. 1486, dated the 2nd July, 1994, regarding the India Trade Promotion Organisation, New Delhi.
- (23) S. O. No. 1487, dated the 2nd July, 1994, regarding the India Trade Promotion Organisation, New Delhi.
- (24) S. O. No. 1488, dated the 2nd July, 1994, regarding the Shri Paramhan₅ Advait Math Publication Society.
- (25) S. O. No. 1489, dated the 2nd July, 1994, regarding the Servants of India Society, Pune.
- (25) S. O. No. 1490, dated the 2nd July, 1994 regarding the T. T. Ranganathan Clinical Research Foundation, Madras.
- (27) S. O. No. 1491, dated the 2nd July, 1994, regarding the Federation of Indian Export Organisations, New Delhi.
- (28) S. O. No. 1492, dated the 2nd July, 1994, regarding the Association of the Physically Handicapped, Bangalore

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- (29) S. O. No. 1493, dated the 2nd July, 1994, regarding the Institute for Financial Management & Research, Madras.
- (30) S. O. 1494, dated the 2nd July, 1994, regarding the Aga Khan Rural Support Programme (India), New Delhi.
- (31) S. O. No. 1495, dated the 2nd July, 1994, regarding the South Central Zone Cultural Centre, Nagpur.
- (32) S. O. No. 1496, dated the 2nd July, 1994, regarding the Kasturba Gandhi National Memorial Trust. Indore.
- (33) S. O. No. 1497, dated the 2nd July, 1994, regarding the All Bengal Women's Union Calcutta.
- (34) S. C. No. 1498, dated the 2nd July, 1994, regarding the Action for Food Production (AFPRO), New Delhi.
- (34) S. O. No. 1499, dated the 2nd July, 1994, regarding the Yug Nitman Yojana Trust, Mathura (U.P.).
- (36) S. O. No. 1500, dated the 2nd July, 1994, regarding the Theosphy Company (India) Private Limited, Bombay.
 - (37) S. O. No. 1501, dated the 2nd July, 1994, regarding the Anandashram Trust, Kerala.
 - (38) S. O. No. 1502, dated the 2nd July, 1994, regarding the Research Information System for the Non-aligned and other Developing Countries (RIS), New Delhi.
 - (39) S. O. No. 1503, dated the 2nd July, 1994, regarding the Research Information System for the Non-Aligned and other Developing Countries (RIS), New Delhi.

- (40) S. O. No. 1504, dated the 2nd July, 1994, regarding the Indian Council for Research on International Economic Relations, New Delhi.
- (41) S. O. No. 1505, dated the 2nd July, 1994, regarding the Centre for Science and Environment, New Delhi.
- (42) S. O. No. 1506, dated the 2nd July, 1994, regarding the S.J. Jindal Trust, Bangalore.
- (43) S. O. No. 1507, dated the 2nd July, 1994, regarding the National Foundation for Teacher's Welfare, New Delhi.
- (44) S. O. No. 1508, dated the 2nd July, 1994, regarding the National Foundation for Teacher's Welfare, New Delhi
- (45) S. O. No. 1509, dated the 2nd July, 1994, regarding the Exhibition Society, Hyderabad.
- (46) S. O. No. 1510, dated the 2nd July, 1994, regarding the National Association for the Blind, Karnataka Branch, Bangalore,
- (47) S. O. No. 1511, dated the 2nd July, 1994, regarding the Gujarat Ecological Education and Research (GEER) Foundation, Gandhi Nagar.
- (48) S. O. No. 1512, dated the 2nd July, 1994, regarding the Voluntary Health Association of India, New Delhi.
- (49) S. O. No. 1513, dated the 2nd July, 1994, regarding the Jamnalal Bajaj Foundation, New Delhi.
- (50) S. O. No. 1514, dated the 2nd July, 1994, regarding the Mobile Creches Working Mother's Children, New Delhi.
- (51) S. O. No. 1515, dated the 2nd July 1994, regarding the

Society of Sisters of Charity of Saint B. Capitanio and V. Gerosa, Calcutta.

- (52) S. O. No. 1516, dated the 2nd July, 1994, regarding the, Auroville Foundation, Auroville Tamil Nadu.
- (53) S. O. No. 1517, dated the 2nd July, 1994, regarding the Spastics Society of Eastern India Calcutta.
- (54) S. O. No. 1519, dated the 2nd July, 1994, regarding the India International Textile Machinery Exhibitions Society, Bombay.
- (55) S. O. No. 1519, dated the 2nd July, 1994, regarding the Indira Gandhi National Centre for the Arts, New Delhi (Placed in Library from (1) to (55). See No. LT-6203/94) from (1) to (53).
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under section 31 of the Securities and Exchange Board of India Act, 1992:---
 - (1) G.S.R. No. 585(E), dated the the 14th July, 1994, publishing the Securities and Exchange Board of India (Bankers to an issue) Rules, 1994.
 - (2) Notification No. LE/7/94, dated the 14th July, 1994, publishing the Securities and Exchange Board of India (Bankers to an issue) Regulations, 1994 (Placed in Library. See No. LT-6204/94).

Memorandum of understanding (1994-95) between the Government of India and the Rural Electrification Corporation Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Mibiggy of Power) and the Rural Riscrification Limited for the year 1994-95. (Placed in Library See No. LT- 6227/ 84)

The Deputy Chairman in the Chair. Reference—Contd.

Re. Starvation Deaths in Koraput District of Orissa.

SHRI V. NARAYANSAMY (Pondicherry): Madam Deputy Chairman, thank you for giving me this opportunity to raise a very important issue of the people who are dying in the Koraput District of Orissa due to starvation.

Madam, now we are paying our homgae to the freedom-fighters and martyrs There was a call given by Mahaima Gandhi on August 9. After Independence, in our country the basic necessaties of the people, food, shelter and elothing, have not been provided to the people in one corner of our country.

Madam, it has been in the news for several years that in the Koraput District every year the people ars dying due to starvation.

Madam, the Government of India provides funds for the anti-poverty progromme for giving employment to the people who are below the poverty-line. At the time of distribution of those funds to the poor people, a lot of bungling takes place. This year alone, in the Koraput District, more than 100 people died due to starvation.

There is a popular government running in Orissa, which says that it is for the poor and down-trodden people, but, in spite of this, in Orissa more than 100 people died during the past two months. The impression given to the people of this country is that those people died due to gastro-enteritis.

Madam, I would like to submit that in the Koraput District, especially in two villages alone in the Kutinga Panchayat of the Lakhimpur Block more than 12 people died. In Lacchmani 11 people died. In Sorishapadar and Kanapadhi villages 12 people died. This has become the order of the day.

The people could not get even their minimum food. They had been eating roots and leaves of plants. This is the sorry state of affairs. Even 46 or 47 years after Independence we see these statuation deaths in our soundry.